Annexure – 2

Name of the Corporate Debtor: -

CONSOLIDATED CONSTRUCTION CONSORTIUM LIMITED

Date of Commencement of CIRP: – List of Creditors as on: - 20-04-2021 10/3/2022

List of Unsecured Financial Creditors belonging to any class of creditors.

Amount in (₹)

| Sl. | Name of the | Identification No. | Details of C | laims received | Details of claim admitted | | | | | | Amount of | Amount | Amount | Amount | Remarks, |
|-----|-------------|--------------------|--------------|----------------|---------------------------|-----------|------------|-----------|---------|----------|-------------|---------|----------|------------|----------|
| No | Creditor | | Date of | Amount | | Nature of | Amount | Amount | Whether | % of | Contingency | of any | of claim | of claim | if any |
| | | | receipt | Claimed | claim admitted | Claim | covered by | covered | related | voting | | Mutual | not | under | |
| | | | | | | | security | by | party | share in | | | admitted | verificati | |
| | | | | | | | interest | guarantee | | COC | | may be | | on | |
| | | | | | | | | | | | | set off | | | |
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